## THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## ORDER

Dated: Guwahati the <u>02<sup>nd</sup></u> May, 2025

No. LRI/01/104/732/2025## Sri Parashmoni Bordoloi, Judicial Assistant is promoted and appointed, temporarily and until further orders, on merit-cum-seniority basis as Senior Judicial Assistant in the Law Research Institute, Gauhati High Court, Guwahati in the Pay Band of Rs. 22000-97000/- (PB-3) with Grade Pay of Rs. 9400/- p.m. plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri Modon Sing Rongphar, promoted to the post of Administrative Officer (Judicial) on 12.02.2020.

By order,

Sd/-

## REGISTRAR GENERAL

Date: 02.05.2025

Memo No. LRI/01/104/733-744/2025

Copy to:

- 1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati -29
- 2. The Registrar (Vigilance/Admn./Judl.), Gauhati High Court, Guwahati.
- The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
- 4. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt, Dispur, Guwahati 6
- 5. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt, Dispur, Guwahati 6
- 6. The Secretary to the Govt. of Assam, Judicial Deptt., Dispur, Guwahati 6
- 7. The Director of Accounts & Treasuries, Assam, Guwahati 6
- 8. The Treasury Officer, Kamrup Treasury, Guwahati
- The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
  - The CA to the Registrar General
  - 11. Sri Parashmoni Bordoloi, Judicial Assistant, Law Research Institute, Gauhati High Court

12. The Order/Personal File.

<u>REGISTRAR GENERA</u>